

PUBLIC ANNOUNCEMENT UNDER REGULATION 15(1) OF SEBI (SUBSTANTIAL ACQUISITION
OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY
SHAREHOLDERS OF
BANGALORE FORT FARMS LIMITED ("BFFL" / "TARGET COMPANY")

OPEN OFFER FOR ACQUISITION OF 20,800 (TWENTY THOUSAND EIGHT HUNDRED) EQUITY SHARES FROM THE SHAREHOLDERS OF THE TARGET COMPANY BY REVATI HOLDINGS PRIVATE LIMITED (HEREINAFTER REFERRED TO AS "THE ACQUIRER")

1. Offer details:

- ❖ **Offer Size:** This Open Offer is being made by the Acquirer for acquisition of 20,800 fully paid-up equity shares of Rs. 10/- each constituting 26.00% of the total paid-up equity and voting share capital of the Target Company.
- ❖ **Offer Price:** An Offer Price of Rs. 360/- (Rupees Three Hundred Sixty Only) per equity share (hereinafter referred to as the "Offer Price") will be offered for the equity shares tendered during the tendering period. Assuming full acceptance, the total consideration payable by the Acquirer will be Rs. 74,88,000/- (Rupees Seventy Four Lacs Eighty Eight Thousand Only).
- ❖ **Mode of payment:** The entire consideration will be paid in cash, in accordance with the provisions of Regulation 9(1)(a) of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations").
- ❖ **Type of Offer (Triggered Offer, ~~voluntary offer/ competing offer~~ etc.):** The Offer is a Triggered Offer made under regulation 3(1) and regulation 4 of the SEBI (SAST) Regulations.

2. Transaction which has triggered the Open Offer obligations (Underlying Transaction):

Details of underlying transaction						
Type of Transaction (Direct/ Indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares / Voting rights acquired/ proposed to be acquired		Total Consideration for shares /VRs acquired (Rs. in Crores)	Mode of payment (Cash/ securities)	Regulation which has triggered the SEBI (SAST) Regulations
		Number	% vis a vis total equity /voting capital			
Direct	Share Purchase Agreement	47,825	59.78%	1.72	Cash	3(1) & 4



3. Acquirer / PAC:

Details	Acquirer
Name of the Acquirer/ PAC(s)*	M/s. Revati Holdings Private Limited
Address	Anandlok, 227, A.J.C. Bose Road, 2 nd Floor, Room No. 207, Kolkata-700 020
Name(s) of persons in control /Promoters of Acquirer/ PAC are Companies	Mr. Lakshman Srinivasan and Mr. Srinivasan Ramakrishna Iyengar
Name of the Group, if any, to which the Acquirer/ PAC belongs to	Not Applicable
Pre-Transaction Shareholding - Number % of total share capital	9,272 (11.59%)
Proposed shareholding after the acquisition of shares which triggered the Open Offer - Number % of total share capital	57,097 (71.37%)
Any other interest in the TC	No

* For the purpose of this Open Offer, there is no Person Acting in Concert ("PAC") with the Acquirer.

4. Details of selling shareholders:

Name	Part of Promoter Group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
K. G. Subbaramasetty	Yes	3,270	4.09%	Nil	0.00
K S Akhilesh Babu	Yes	6,730	8.41%	Nil	0.00
K.S.Cl andramathi	Yes	3,250	4.06%	Nil	0.00
K.A.Poornima	Yes	4,405	5.51%	Nil	0.00
R.Vedavathi	Yes	1,000	1.25%	Nil	0.00
Sudharshini Soora	Yes	1,000	1.25%	Nil	0.00
Indumathi Soora	Yes	1,000	1.25%	Nil	0.00
K.A.Sujitchandan	Yes	1,904	2.38%	Nil	0.00
K.S.Rajyalakshmi Swetha	Yes	1,350	1.69%	Nil	0.00
V.K.P. asad	Yes	110	0.14%	Nil	0.00
Athindrakumar R. Chitlur	Yes	340	0.43%	Nil	0.00
Avarna Srinivasan	Yes	150	0.19%	Nil	0.00
Vasanth Kumar.C	Yes	2,490	3.11%	Nil	0.00
P S Nandakumar	Yes	2,910	3.64%	Nil	0.00



P N Nirmala	Yes	3,500	4.38%	Nil	0.00
P.Naveenkumar	Yes	500	0.63%	Nil	0.00
Balkrishna Live Stock Breeders Pvt. Ltd.	Yes	5,895	7.37%	Nil	0.00
Balkrishna Breeding Farms Pvt. Ltd.	Yes	6,941	8.68%	Nil	0.00
Madhava Sharma. J	Yes	260	0.33%	Nil	0.00
Radha J	Yes	220	0.28%	Nil	0.00
Madhuri Hebbar	Yes	600	0.75%	Nil	0.00
Total		47,825	59.78%	Nil	Nil

5. Target Company:

- **Name:** M/s. Bangalore Fort Farms Limited
- **Exchange where listed:** The equity shares of the Target Company are listed on the Bangalore Stock Exchange Limited only.

6. Other details:

- This is to inform to all the shareholders of Target Company that the details of the Open Offer would be published shortly in the newspapers in terms of the provisions of regulation 14(3) of SEBI (SAST) Regulations vide a Detailed Public Statement on or before 22nd April, 2014.
- The Acquirer undertakes that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations and have adequate financial resources to meet the Offer obligations.
- This is not a Competitive Bid.

Issued by:



MANAGER TO THE OFFER:
VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO: INM000011096
(Contact Person: Ms. Urvi Belani)
31, Ganesh Chandra Avenue, 2nd Floor,
Suite No.- 2C, Kolkata-700 013
Tel No.: (033) 2225-3940
Fax : (033) 2225-3941
Email: mail@vccorporate.com

ON BEHALF OF THE ACQUIRER:

For Pevati Holdings Private Limited

Sd/-

Director

Place: Kolkata

Date: 11th April, 2014

